HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

EMG-Bail App. No 4/2020 EMG-CrlM No. 7/2020

Sandeep Jamwal

...Applicant(s)/Petitioner(s)

Through: - Mr. M.K.Bhardwaj, Sr. Advocate with Mr. Gagan Kohli, Advocate.

V/S

Union Territory of J&K and another

...Non-applicant(s)/Respondent(s)

Through :-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

EMG-CrIM No. 7/2020:

The instant application seeks exemption of court fee.

For the reasons stated in the application, it is allowed.

Applicant is permitted to submit the court fee while submitting the hard copy of the bail application before this Court.

Disposed of accordingly.

EMG-Bail Appl. No. 4/2020:

Issue notice to the respondents for filing objections by the next date.

List on 29.04.2020.

(PUNEET GUPTA) JUDGE

Jammu 23.04.2020 Pawan Chopra